

ITEM NO.34

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25892/2013

(From the judgement and order dated 06/03/2013 in WT No.354/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ASSESSING OFFICER, TEXTILES COMMITTEE

Petitioner(s)

VERSUS

M/S. PREMIUM SUITING PVT.LTD. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 26/08/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Amar Dave, Adv.
Mr.Chirag M.Shroff, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petition as well as on the prayer
for interim relief, returnable on 30th September, 2013.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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